

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 13.08.2019 (TUESDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---------------------------------------|--|------------------------|---|
| 1. | Comp. App. (AT) (Ins) No. 734 of 2019 | Manoj Gaur & Anr. Vs. Ajay Jugran & Anr. | Sidharth Joshi | Vidhur Bhatia (R1) Prabhjit Singh Soni-R2 |

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|--|------------------------|--|
| 1. | Comp. App. (AT) (Ins) No. 721 of 2018 | Kamesh Badhana Vs. Govind Ram & Ors. | Arjun Kant | Govind Ram-R1 Hemant Miglani-R3 Kanwal Chaudhary-R4 |
| 2. | Comp. App. (AT) (Ins) No. 145 of 2019 | Orchid Industries Pvt Ltd. Vs. Stanfab Apparels Pvt Ltd. | Atham Legal | S. Ravishankar |
| 3. | Comp. App. (AT) (Ins) No. 249 of 2019 & I.A. No. 1380 of 2019 | Gurjeet Singh Johar Vs. ICICI Bank Ltd & Anr. With | Ankita Sinha | Ankur Mittal Pulkit Deora Arunima Bhattacharjee |
| 4. | Comp. App. (AT) (Ins) No. 455 of 2019 | Gurjeet Singh Johar Vs. Naveen Kumar Gupta Interim Resolution professional for C & C Construction Ltd & Anr. | Ankita Sinha | Pulkit Deora-IRP Arunima Bhattacharjee Ankur Mittal-SBI |
| 5. | Comp. App. (AT) (Ins) No. 745 of 2019 | The State of Telangana & Anr. Vs. Liquidator, Nizam Deccan Sugars Ltd & Ors. | Krishna Dev J. | Parth Tandon (R8), Subramaniam B.K.V (R1&R2) |

For Admission (Fresh Cases)

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| 6. | Comp. App. (AT) (Ins) No. 817 of 2019 | Punjab National Bank. Vs. Kiran Shah IRP of ORG Informatics Ltd. | Vicky Dand | |
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| 7. | Comp. App. (AT) (Ins) No. 818 of 2019 | The State of Telangana & Ors. Vs. Nizam Deccan Sugars Ltd & Ors. | Krishna dev .J | |
| 8. | Comp. App. (AT) No. 210 of 2019 | Elaine Info Solutions Pvt Ltd. Vs. J & A Avenues India Pvt Ltd & Ors. | Swapnil Gupta | Saurabh Jain |
| 9. | Comp. App. (AT) No. 211 of 2019 | Manu Kochhar. Vs. Union of India Ministry of Corporate Affairs & Anr. | Harsh Kesharia | Karan Khanna |

For Admission (After Notice)

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| 10. | Comp. App. (AT) (Ins) No. 530& 700 of 2019 | Vijay Kumar V.Iyer. Vs. Bharti Airtel Ltd & Bharti Hexacom Ltd & Ors. | Misha | Raunak Dhillon- R3&4 |
| 11. | Comp. App (AT) (Ins) No. 150 of 2019 | Jagbasera Infratech Pvt Ltd. Vs. Rawal Variety Construction Ltd. | Sumant Bharadwaj | Narender Singh Yadav |
| 12. | Comp. App. (AT) (Ins) No. 263 of 2019 | Mukesh Agarwal. Vs. RQS Engineering Pvt. Ltd. | Neela Gokhale | Rakesh Kumar |
| 13. | Comp. App. (AT) (Ins) No. 328 of 2019 | Pralhad Govindrao Salunke Patil Vs. Cosmos Co-Operative Bank Ltd.& Anr. | Divyanshu Rai | Nind Laud |
| 14. | Comp. App. (AT) (Ins) No. 353 of 2019 | Surinder Kumar Jain. Vs. Seriatim Land and Housing Pvt Ltd. | Piyush Singh | Ranjana Roy |
| 15. | Comp. App. (AT) (Ins) No. 411 of 2019 | U Balakrishna Bhat Vs. Uttar Pradesh Power Corporation Ltd. &Ors. | Sunil Fernandes | Akshat Jain- R2,3&4 Rakesh Upadhyay- R5 |
| 16. | Comp. App. (AT) (Ins) No. 481 of 2019 | Super Fight Promotions Pvt Ltd. Vs. Transcend Advantage Sports Pvt Ltd. | M.K.Pandey | Peeush Sharma |
| 17. | Comp. App. (AT) (Ins) No. 534 of 2019 | Khurana & Co. Vs. Polo Amusement Park Ltd. | M.k. Pandey | Devarshi Mehrishi |
| 18. | Comp. App. (AT) (Ins) No. 632 of 2019 | Bank of Baroda Vs. Deepa Venkat Ramani, R.P & Anr. | Praveena Gautam | K.S. Mahadevan- R2 |
| 19. | Comp. App. (AT) (Ins) No. 642 of 2019 | P.M. Mahendran Vs. Tharuvai Ramachandran Ravichandran & Ors. | R. Prabhakaran | Priyanka Ghorawat-R2 Jurtine George-RP |
| 20. | Comp. App (AT) (Ins) No. 671 of 2019 | State Bank of India. Vs. Rohit Ferro Tech Ltd. | Nikhil Mathur | Vanita Bhargava |

After the above or 12:00 Noon, whichever is earlier.

For Admission (After Notice)

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| 21. | Comp. App. (AT) (Ins) No. 650 of 2019 | Alchemist Asset Reconstruction Company Ltd. Vs. Sima Hotels & Resorts Ltd. | Gayatri Gulati | Arvind Kr. Gupta |
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02:00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Hearing

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|--|----------------------------|---|
| 1. | Comp. App (AT) (Ins) No. 633 of 2018 Part Heard | Asset Reconstruction Company (I) Ltd. (ARCIL) Vs. Koteswara Rao Karuchola (R.P. for Viceroy Hotels Ltd.) & Ors. With | Niraj Kumar | Diwaker Maheshwari (R-1), Kumar Sudeep-R3 |
| 2. | Comp. App. (AT) (Ins) No. 718 of 2018 Part Heard | Mahal Hotel Pvt. Ltd. Vs. Asset Reconstruction Company (India) Ltd. (ARCIL) | Kumar Sudeep | Satendra K. Rai- R1 Diwaker Maheshwari-RP |
| 3. | Competition Appeal (AT) No. 23 of 2017 Part Heard | Khanduja Coal Transport Co. Vs. Competition Commission of India & Ors. With | Amar Ramani Jatin Kumar | Arjun Krishnan (R-1) Uddyam Mukherjee (R-2) |
| 4. | Competition Appeal (AT) No. 24 of 2017 Part Heard | B. Himmat Lal Agrawal Vs. CCI &Anr. With | AnubhavMardikar | Ankit Jam |
| 5. | Competition Appeal (AT) No. 26 of 2017 Part Heard | Punjab Transport Co. &Anr. Vs. Competition Commission of India & Anr. With | Arunava Mukherjee | Arjun Krishnan (R-1) UddyamMukherje e (R-2) |
| 6. | Competition Appeal (AT) No. 27 of 2017 Part Heard | Jasbir Singh Saini, Proprietor of Praveen Transport Vs. CCI With | T. SundarRamanathan | Dushyant K Mahant (R-1) UddyamMukherje e (R-2) |
| 7. | Competition Appeal (AT) No. 28 of 2017 Part Heard | KanhhaiyalalKhandelwal VS. CCI &Anr. With | T. SundarRamanathan | AnupamSanghi (R-1) UddyamMukherje e (R-2) |
| 8. | Competition Appeal (AT) No. 29 of 2017 | KanhhaiyalalKhandelwal, partner of Khandelwal Transport Vs. CCI &Anr. With | T. SundarRamanathan | AnupamSanghi (R-1) Uddyam Mukherjee (R-2) |

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| | Part Heard | | | |
| 9. | Competition Appeal (AT) No. 30 of 2017 Part Heard | Punya Coal Road Lines Vs. Competition Commission of India &Anr. With | NakulMohta | Arjun Krishnan (R-1) Uddyam Mukherjee (R-2) |
| 10. | Competition Appeal (AT) No. 35 of 2017 Part Heard | Avaneesh Logistics Pvt. Ltd. &Anr. Vs. CCI &Anr. With | Ankita Chaudhary Rathi | Arjun Krishnan (R-1) UddyamMukherjee (R-2) |
| 11. | Competition Appeal (AT) No. 36 of 2017 Part Heard | Khandelwal Earth Movers &Anr. Vs. CCI &Anr. With | Johnson Subba | Arjun Krishnan (R-1) UddyamMukherjee (R-2) |
| 12. | Competition Appeal (AT) No. 37 of 2017 Part Heard | Bimal Kumar Khandelwal&Anr. Vs. CCI &Anr. With | Johnson Subba | Uddyam Mukherjee (R-2) |
| 13. | Competition App. (AT) No. 16 of 2018 Part Heard | SSV Coal Carriers Pvt. Ltd. &Anr. Vs. CCI &Anr. | Jaspreet Singh Rai | Arjun Krishnan (R-1), Ankit Jain(R2) |
| 14. | TA(AT) (Competition) No. 46 of 2017 (Old Appeal No. 53/2015) Part Heard | Chemist & Druggist Association, Goa Vs. CCI &Ors. | NakulMohta | Harsh Peechara (R1-CCI), Ashish Kothari (R-3), M.M. Sharma (R-4) |
| 15. | Competition Appeal (AT) No. 07 of 2018 | The Board of Control For Cricket in India Vs. CCI & Anr. | RuchiVerma | Samar Bansal (R-CCI) |
| 16. | Competition App. (AT) No. 43 of 2018 | Manoj Gupta (Proprietor, M/s. Mahalaxmi Steels) Vs. Competition Commission of India & Ors. With | KartikNagarkatti | Avinash Sharma (R-CCI) |
| 17. | Competition App. (AT) No. 44 of 2018 | Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. With | MaliniSud | Avinash Sharma (R-CCI) |
| 18. | Competition App. (AT) No. 45 of 2018 | Fortifield Security Solutions, through its Proprietor Bipin Vijay Salunke Vs. Competition Commission of India & Ors. With | MaliniSud | Avinash Sharma (R-CCI) |

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| 19. | Competition App. (AT) No. 46 of 2018 | Raghunath Industry Pvt. Ltd. &Anr. Vs. Competition Commission of India & Ors. With | MaliniSud | Avinash Sharma (R-CCI) |
| 20. | Competition App. (AT) No. 47 of 2018 | Sanjay Agencies &Anr. Vs. Competition Commission of India & Ors. With | Aditi Sharma | Avinash Sharma (R-CCI) |
| 21. | Competition App. (AT) No. 49 of 2018 | Lahs Green India Pvt. Ltd. &Anr. Vs. Competition Commission of India & Ors. With | Sameer Abhyankar | Avinash Sharma (R-CCI) |
| 22. | Competition App. (AT) No. 56 of 2018 | Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. With | Malini Sud | Avinash Sharma (R-1) |
| 23. | Competition App. (AT) No. 57 of 2018 | Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr. With | Malini Sud | Avinash Sharma (R-1) |
| 24. | Competition App. (AT) No. 58 of 2018 | Fortifield Security Solutions Vs. Competition Commission of India & Ors. With | Malini Sud | Avinash Sharma (R-1) |
| 25. | Competition App. (AT) No. 59 of 2018 | Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr. With | Malini Sud | Avinash Sharma (R-1) |
| 26. | Competition App. (AT) No. 60 of 2018 | Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. With | Malini Sud | Avinash Sharma (R-1) |
| 27. | Competition App. (AT) No. 61 of 2018 | Fortifield Security Solutions Vs. Competition Commission of India & Ors. With | Malini Sud | Avinash Sharma (R-1) |
| 28. | Competition App. (AT) No. 67 of 2018 | LAHS Green India Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors. With | Sameer Abhyankar | Avinash Sharma (R-1) |

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| 29. | Competition App. (AT) No. 68 of 2018 | Saara Traders Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors. | Aditi Sharma | Avinash Sharma (R-CCI) |
| 30. | Competition Appeal (AT) No. 96 of 2018 | Karnataka Film Chamber at Commerce (KFCC) & Anr. Vs. Competition Commission of India & Anr. | Aakanksha Kaul | Mayank Bansal- R1 |

Note: The Court will rise at 03:00 PM.

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order

**-sd/-
Registrar**